

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

OA 2523/93

NEW DELHI, THIS 17TH DECEMBER, 1993

Shri R.R.Kohli
s/o late Shri Ram Rakha Kohli
B-I/293, Janakpuri, New Delhi-110058 .. Applicant

By Shri P.P. Khurana, Advocate

Versus

1. Secretary, Min. of Railways
Rly. Board, New Delhi
2. Secretary
Union Public Service Commission
Dholpur House, New Delhi .. Respondents
4.
By Shri V.R.Reddy, ~~ASG~~,
assisted by Shri H.K.Gangwani, Advocate

ORDER (ORAL)

(Shri C.J. Roy, Hon'ble Member(J)

The applicant who is present in the court wishes to withdraw his case with an opportunity to file a fresh application if necessary. Shri P.P.Khurana also makes the same representation. The application is therefore dismissed as withdrawn. However the applicant is given liberty to approach again if so advised.

P. J. Roy
(P.T.Thiruvengadam)
Member (A)
17.12.93

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(C.J. Roy)
Member (J)
17.12.93

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